

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422
IA/527/ND/2022, IA/965/ND/2023,
IA/1461/ND/2022, IA/1254/ND/2022,
IA/1129/ND/2022, IA/4443/ND/2021 IN
IB/651/ND/2020

IN THE MATTER OF:

Nuvision Delhi Pvt Ltd	...	Applicant
Versus		
Flywheel Logistics Solutions Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **06.05.2024**.

Sd/-
(Court Officer)